

Allocations of steel to the Tripura Small Scale Industries Corporation was:—

(Quantity in tonnes)

Year	Allocation	Despatche
1979-80	1,000	517
1980-81	1,100	359
1981-82	1,256	462

Regularisation of Muster Roll Workers in Assam

3768. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of work-charged and muster roll workers working under the Assam State Government;

(b) whether Government have any proposal to regularise their services and extend pension and gratuity benefits; and

(c) among the work-charged and muster roll workers how many are working for more than 10 years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). Information is being collected and will be laid on the Table of the House.

Family beaten by Octroi Staff at New Delhi Railway Station

3769. SHRI NIHAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to a news item published in the 'Hindustan' dated 13 September, 1982 to the effect that a family from Rajasthan alighted from the Howrah-Delhi Deluxe

Train at New Delhi Railway Station with their baggage on 30 August, 1982 and were asked by the Octroi staff outside the Railway Station to pay them bribe and on refusal they were beaten by the above staff;

(b) if so, whether Government have made any enquiry in this regard and if so, the action taken against the persons found guilty; and

(c) whether it is a fact that such incidents are resorted to every day by the Octroi staff posted at New Delhi and Delhi Railway Stations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). The Municipal Corporation of Delhi have reported that the preliminary enquiries made into the incident have revealed that some altercation took place between the Octroi staff and the complainant as a result of the latter's refusal to fill in the prescribed form declaring that he was carrying only house-hold goods. However, pursuant to receipt of a written complaint on 27-9-1982, the MCD have requested the complainant to assist them in making further enquiries into the matter. Meanwhile the concerned members of the staff have been transferred from the Terminal Tax Post at the New Delhi Railway Station.